

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 22.09.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 1291/17	Mr. Sharad Chintaman Paradkar Vs MCGM	Arguments	Mr. M. A. Attar	
2	SU 218/13	MOHD SALIM MOHD YUSUF QURESHI Vs MCGM	NM hearing	I R QURESHI	
3	SU 1502/13	AZAD HUSSAIN POPATIA Vs BMC AND ANR	NM hearing	SACHIN J KADAM	
4	SU 2430/13	SAYYED SANE ALI TASABHAR ALI Vs MCGM	NM hearing	S P SRIVASTAVA	
5	SU 1488/14	SMT.BHAMINI SATISH PARAB Vs 1. MUNICIPAL CORPORATION OF GREATER MUMBAI 2. THE ASSISTANT MUNICIPAL COMMISSIONER, L WARD	NM hearing	MR.PRATAP SINGH	
6	SU 3036/14	Mr.B.M.Abdullh Vs Municipal Corporation For Greater Mumbai	NM hearing	V.T.Dubey And Associates	
7	SU 212/15	1.Shri.Vijay Rajaram Mane 2.Shri K.N.Saseedharan Nair 3.Shri N.K. Raman & Ors Vs 1.Smt. Suvarna Gulabi Sanjeeva 2.Brihanmumbai Mahanagarpalika Corporation BMC	NM hearing	Sudarshaan Shinghrani and Vasantrao V. Surve	

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8	SU 1209/17	Gerald Shivanand Warty Vs 1. MCGM 2. The Assistant Commissioner	NM hearing	Sunita M. Poddar	
9	SU 1168/17	Mr. Mohammed Salim Khan Vs MCGM	NM hearing	Mr. Vimlesh Singh	
10	SU 1491/17	1. Mr. Mohammed Shamin Khan 2. Mr. Waris Mohd Khan Vs MCGM	NM hearing	Shri S. K. Dubey	
11	SU 2568/17	White House Building No. 3 and 4 Co-op Hsg. Soc. Ltd Vs 1. Mr. Inayatullah Inamullah Khan 2. MCGM	NM hearing	Mateen A. R. Shaikh and Poonam Tiwari	

**Sheristedar
(C.R. 11)**